

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 1532/98

New Delhi this the 11th day of August, 1998.

HON'BLE MR. N. SAHU, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri P.C. Gupta,
S/o Shri Baij Nath,
R/o 135, Gopal Park (Krishna Nagar),
New Delhi.

...Applicant

(By Advocate Shri T.D. Yadav)

-Versus-

Union of India - through:

1. Ministry of Urban Affairs & Development/Employment,
Nirman Bhavan, New Delhi;
2. The Secretary (Expenditure)
Ministry of Finance,
New Delhi.
3. Director General (Works),
C.P.W.D. Nirman Bhavan,
New Delhi.
4. Executive Engineer,
office of Executive Engineer,
'N' Division, C.P.W.D.
Room No.115, 1st Floor,
I.P. Bhawan,
New Delhi.

...Respondents

ORDER (ORAL)

HON'BLE MR. N. SAHU, MEMBER (A):

Heard Shri T.D. Yadav, learned counsel for the applicant. The relief sought for in this OA is for a direction to the respondents to grant the same pay scale of Rs.5000-8000 which is given to the Head Clerks and Draftsmen in the department. A representation has been addressed, in this regard, to respondent No.2, Secretary (Expenditure), Ministry of Finance, with a copy to Respondent No.1. According to the applicant the revised pay scale proposed by

Parasimba

(2)

Central Pay Commission was applied to Head Clerks and Draftsmen Grade-III and the Stenographers were not given the same scale. This is a matter relating to the implementation of the Pay Commission's recommendations. It is appropriate that respondent No.2 considers the representation dated 10.3.98 within a period of 8 weeks from the date of receipt of a copy of this order and dispose of the same by a speaking order. We accordingly direct him to do so. If the applicant is still aggrieved, he may move this Tribunal after receiving the reply of respondent No.2.

The O.A. is disposed of accordingly.

A. Vedavalli

(DR. A. VEDAVALLI)
MEMBER (J)

Narasimha Sahu

(N. SAHU)
MEMBER (A)

'Sanju'